

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

(3) C.P. (IB)-1218/7/(MB)/2017

CORAM:

Present : SHRI M.K. SHRAWAT
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY
LAW TRIBUNAL ON 10.07.2018

NAME OF THE PARTIES: Asset Reconstruction Company (India) Limited
V/s
Tulsi Castings and Machining Limited

SECTION OF THE COMPANIES ACT : 7 of I&B Code 2016.

ORDER

1. The Learned Representative of both sides are present.
2. By order of Bench matter is adjourned to **08.08.2018**.

SD/-

M.K. SHRAWAT
Member (Judicial)

10.07.2018.
Aah/HHS/Suresh